## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 202 OF 2018**

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew

Counsel for the Respondent(s) : Ms. Abiha Zaidi

Mr. Tarul Sharma for R-2

**ORDER** 

List the matter on <u>02.11.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Ts/js